

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3355  
ANSWERED ON:17.03.2015  
DISTRIBUTION OF FERTILIZERS BY IFFCO KRIBHCO  
Singh Shri Rama Kishore

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Fertilizer Manufacturers in the Cooperative Sector, Indian Farmers Fertilizer Co-operative Limited (IFFCO) and Krishak Bharati Cooperative Limited (KRIBHCO) are obligated to distribute their fertilizers through the Primary Agriculture Cooperative Societies;
- (b) if so, the details thereof;
- (c) whether it is true that IFFCO and KRIBHCO are selling their most of the fertilizers to the paper Cooperative Societies formed by private dealers which are indulging in black marketing of the fertilizers;
- (d) if so, the details thereof and reaction of the Government thereto;
- (e) whether the Government propose to stop black marketing by IFFCO and KRIBHCO and if so, the details thereof; and
- (f) whether the Government also proposes to distribute the fertilizers only through the Primary Agriculture Cooperative Societies and if so, the details and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): The entire quantity of Urea of Indian Farmers Fertilizer Co-operative Limited (IFFCO) and Krishak Bharati Cooperative Limited (KRIBHCO) is distributed through State Cooperative Federations, Cooperative Societies, Institutional agencies or Farmers Service Centres.

(c) & (d): Question does not arise.

(e): Department of Fertilizers ensures availability of fertilizers at the state level and the distribution to the farmers within the State at printed MRPs is the responsibility of the respective State Governments. To curb black-marketing, State Governments are adequately empowered to conduct search, make seizures and take punitive action against any person violating provisions of Fertilizer (Control) Order (FCO), 1985 under the Essential Commodities Act, 1955- In addition, Department of Fertilizers has, from time to time, written to the States to activate the enforcement agencies under their jurisdiction to take action in this regard.

(f): No, Madam, at present the fertilizer is produced/imported by companies in Public, Private & Cooperative Sectors. Fertilizers are sold through wholesalers/ Dealers/ Retailers/ Marketing Federations/Cooperative Societies network having about two lakhs entities. Restriction of distribution/sale of fertilizers only through PAC will adversely impact the availability of fertilizers in the country.